



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday, 21st May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) MRS. PRONITA MORANG

COURT NO: 115

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 WP(C)/2604/2024	DR. KANAKLATA KAKATI Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA C SARMA V KHAKHALARY	SC, HIGHER EDU
2 WP(C)/643/2025	HEMEN DAS AND 57 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	GA, ASSAM
3 WP(C)/898/2025	DEEPAK SINGHA Versus THE INSURANCE OMBUDSMAN ANDV ANR.	MR. J ABBAS MS. B LASKAR MR S T ADNAN I HOQUE MS. H G DAS	MR. P P DUTTA (R-2) MS P SARMA(R-2) MS. P P DAS(R-2)
4 WP(C)/952/2025	SRI MADAN KUMAR ROY Versus THE STATE OF ASSAM AND 4 ORS	MR. M J BARUAH MR. A. ALI	SC, SEC. EDU. SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 21/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
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BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 WP(C)/3766/2017	TABIBAR RAHMAN Versus THE STATE OF ASSAM and 14 ORS.	MR H I CHOUDHURY MR.J I BORBHUIYA MR.L MOHAN MS.F BEGUM MR.K H CHOUDHURY	GA, ASSAM
2 WP(C)/6643/2017	JINU DAIMARY Versus THE STATE OF ASSAM and 4 ORS.	MR. G CHAMUAH	GA, ASSAM
3 WP(C)/8010/2017	RAJU ROY and 4 ORS. Versus THE STATE OF ASSAM and 2 ORS.	MR.S DASGUPTA MS.M DASGUPTA	GA, ASSAM
4 WP(C)/2347/2020	FATIMA BEGUM MAZUMDAR @ FATIMA MAZUMDAR Versus THE STATE OF ASSAM AND 6 ORS	MR. JUNM LASKAR MS. A AHMED	GA, ASSAM MR. S P CHOUDHURY (R-4) MR. P BORAH MR. S BISWAS (R-4) MR K BISWAKARMA
5 WP(C)/3089/2020	NIBIR SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. S K BARKATAKI MR D K NATH	GA, ASSAM SC, REVENUE
6 WP(C)/3105/2020	DEVAJANI PAIT Versus THE STATE OF ASSAM AND 7 ORS.	MS. P R MAHANTA MR. S R GOGOI MR H BARUAH	GA, ASSAM MR. P P DUTTA (R8) MR T GOGOI (R8) MS P SARMA (R8) SC, P W D
7 CRP(IO)/139/2021	MD NAZRUL ISLAM Versus MUSSTT. AMBIA KHATUN	ALHAJJ I UDDIN MRS. R MOMTAZ MR. M A LASKAR	
8 Tr.P.(C)/42/2022	JOYOSREE BISWAS @ SMTI. JOYSHREE BISWAS Versus SHINKU DAS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

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ORDERS			
1 WP(C)/1529/2017	RIMA BEGUM and 8 ORS. Versus THE STATE OF ASSAM and 16 ORS.	MR.P MAHANTA MR.B KAKATI MS.P SAHARIA	MS.B CHOUDHURY(R-16) MS.H DEKA(R-16) MR.D P BORAH(R-10) MR.A ROY(R-10) MR.S SHARMA(R-10) SC, HEALTH ASSTT.S.G.I. SC, NHM
WITH 2 WP(C)/1411/2017	MS. MEGHALI DEKA and 17 ORS. Versus THE STATE OF ASSAM and 16 ORS.	MR.P MAHANTA MS.P SAHARIA	MS. S BORA MR. S SHARMA ASSTT.S.G.I. SC, NHM SC, HEALTH
3 WP(C)/2532/2017	ABDUL MOTIN MONDAL Versus THE STATE OF ASSAM and 7 ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM MR.H RAHMAN(R- 6&7) MR.R SARMA(R- 6&7) SC, SECONDARY EDUCATION MRS.S D SAIKIAR- 6and7
4 WP(C)/7795/2017	ANDREW YULE and CO. LTD. and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MR.P J SAIKIA MR.R S MISHRA	GA, ASSAM
5 WP(C)/1595/2022	BHUBAN CH. GOGOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MS D DUTTA	GA, ASSAM MS. N BORDOLOI SC, REVENUE
WITH 6 WP(C)/2611/2022	ARJUN BHOGESWAR BARUAH AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	GA, ASSAM SC, REVENUE
7 WP(C)/3254/2022	MALATI RABHA (PATAR) Versus THE STATE OF ASSAM AND 8 ORS.	MR S BORTHAKUR MR. U K DEKA MS. P BORAH	GA, ASSAM MR. B BARMAN (r-8,9) MR. B D DEKA (r-8,9) MR. M DAS (r-8,9) MR A BHATRA (r-8,9) MR A DEKA (r-8,9) SC, REVENUE

8	WP(C)/5702/2022	SUDIPTO SEKHAR PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR P C GOSWAMI MR. B HALDAR MR G BHARADWAJ MR B DEORI	MR G N SAHEWALLA (r-5) GA, ASSAM MR M SAHEWALLA (r-5) MS. S. TODI (r-5) MR H K SARMA (r-5) MS T J SAHEWALLA (r-5) SC, EXCISE DEPTT.
9	WP(C)/7877/2022	JOINT SECRETARY DEPTT OF REVENUE KAAC Versus ASSAM INFORMATION COMMISSION AND 2 ORS	MR J CHUTIYA MS. S KEMPRAI	SC, AIC
10	WP(C)/1178/2025	LUHIT PHUKAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. K A MAZUMDER MR E AHMED MISS R A CHOUDHURY	SC, ELEM. EDU SC, ELEM. EDU MR. D A KAIYUM (R-4) MR. B DEKA (R-3) MS P BARUAH(R-3) S AZIZ(R-3) MR. M S MONDAL(R-4) MS N T MANPOONG(R-3) MS. M BEGUM(R-4) SC, OIL

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